

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1961
ANSWERED ON:09.03.2010
TECHNOLOGY MISSION ON COTTON
Tomar Shri Narendra Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of norms regarding obtaining cotton seeds from seed manufacturing companies;
- (b) the amount allocated by the Government to the States under the Technology Mission on Cotton/Mini Mission during each of the last three years and the current year, State-wise and year-wise; and
- (c) the time by which the remaining amount for the States, which have furnished utilisation certificates is likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): In order to obtain cotton seeds from seed manufacturing companies for distribution under Centrally Sponsored Scheme of Mini Mission-II of Technology Mission on Cotton, the norms are as under:-

- i) The cotton seed should be certified by Seed Certification Agencies.
- ii) Certified seed of varieties / hybrids which have been released and notified during last 15 years.
- iii) The State Governments may procure certified seeds from any source including private sector.

(b): The details of amounts allocated to various States implementing Mini Mission-II of Technology Mission on Cotton during each of the last three years and the current year, is annexed.

(c): First installment of funds are released to the States in each financial year on receipt of utilization certificates and cumulative Monthly Progress Reports from the States for the grants released during the previous year, after deducting the unspent balances reported by them. Further funds are released on the basis of the performance reported by them during the financial year through Monthly Progress Reports indicating both physical and financial progress of the scheme.

Annexure

Allocation of funds to various States implementing Mini Mission-II of Technology Mission on Cotton from 2006-07 to 2009-2010

Rs. in lakhs (Central Share)				
State	2006-07	2007-08	2008-09	2009-10
Andhra Pradesh	1320.00	1640.00	1700.00	1115.00
Gujarat	1200.00	1500.00	1650.00	1115.00
Haryana	300.00	425.00	450.00	370.00
Karnataka	560.00	610.00	500.00	325.00
Madhya Pradesh	450.00	660.00	450.00	340.00
Maharashtra	1000.00	2000.00	1750.00	1215.00

Orissa 125.00 170.00 150.00 135.00

Rajastha 580.00 500.00 330.00 170.00

Tamil Nadu 245.00 360.00 400.00 235.00

Tripura 200.00 40.00 100.00 100.00

Uttar Pradesh 80.00 50.00 60.00 40.00

West Bengal 80.00 350.00 250.00 135.00